



Issue notice upon Respondent. Appellant to provide mobile Nos./e-mail address of the Respondent. Notice be issued through e-mail or any other available mode. Requisites along with process fee be filed within two days.

*The Appellant is also at liberty to serve the notice on the Respondent dasti.*

List the appeal 'for admission (after notice)' on **27<sup>th</sup> August, 2020**.

Till next date of hearing the impugned order shall remain stayed.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[V. P. Singh]  
Member (Technical)**

**[Dr. Alok Srivastava]  
Member (Technical)**

*am/gc*